

(41)

सेवा में

अवर सचिव

बिहार विधान सभा सचिवालय, पटना।

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gaur
11.2.25

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में।

महाशय,

सविनय निवेदन है कि सभा सचिवालय के आदेश ज्ञाप संख्या-1
स्था०-36-2021/345 दिनांक 06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा
दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की
कृपा की जाय।

विश्वासभाजन

Rajiv Ranjan
11.2.25

(राजीव रंजन-2)

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना।

1640
13/02/25

Declaration of Assets and Liabilities

Year -2024 -2025

I, RAJEEV RANJAN - II, son/daughter/wife of LATE ARJUN P. SINGH
 aged 47 years, belonging to BIHAR VIDHAN SABHA, PATNA
 service and presently working as SECTION OFFICER
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) POONAM KUMARI	Dependant-1 Name AYUSH RAJ	Dependant-2 Name YASHRAJ SINGH	Dependant-3 Etc. Name
(i)	Cash	14,000/-	10,000/-	2100/-	1700/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,38,144.95 7,908.69 2686.27 2,69,600/- FD	35,470.24 SOLAR 2,32,013.00 FD	1,755.80	NIL	
(iii)	Bonds, Debentures and Shares in companies	Co-operative Bank, Patna Share-20000/- Dep-45,000/- Apex	No. of Share 11,002 Capital 8,000/- each	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NPS 2,60,000/- LIC 1,50,000/- 1,25,000/-	LIC 1,50,000/- ATUL PENSION @ 1087/m	NIL	LIC 1,30,000/-	
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE HERO HONDA (2008)	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	100gm. Gold (APX)	300gm Gold 300gm Silver (APX)	10gm Gold	10gm Gold 20g Silver (APX)	
(vii)	Other assets, such as values of claims / interests	Under Construction HOUSE at Sonadim Tadga				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev Ranjan
11/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	A, Deceased of 10000 Share Rs. 1,50,000 Ancestral Asset				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Land & House				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do Under Construction House at Samudra Tirth				
(v)	Others (such as interest in property)	Do				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	88,939/- (2023-24) PAN - AODPR8402E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1261

Gender :- M (M/F)

Date of Birth :- 20121977 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR VIDHAN SABHA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rajeev Ravisun

Name of Employee: RATERY RANJAN

Designation: SECTION OFFICER

Department: Bihar Legislative Assembly Secretariat
Patna - 15

Place: PATNA

Date: 11.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.